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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P.No.156/KB/2016
CP-1091/2016

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st July, 2017, 10.30 A.M

Name of the Company	Maan Steel & Power Ltd. & anr		
Under Section	391(2), 394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. TAPAS KUMAR DAS
ASSISTANT DIRECTOR RD(ER)
MCA JEN
31/07/2017
2. Man MANJUMUTERIA, Adv Petitioner
3. M. L. MAROT, ELA Petitioner. }
Mulan Kumari

31.07.2017 – T.P. No. 156 / KB / 2016 C.P.- 1091 / 2016 Maan Steel & Power Ltd.
& Another.

ORDER

Ld. Lawyer on behalf of the petitioner as well as Deputy Regional Director is present.

Heard the petitioner. The Deputy Regional Director submitted that he has no objection with regard to the amalgamation of the company as prayed for.

Order is reserved.

Sd.
(MANORAMA KUMARI)
MEMBER (J)